

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 22376/2017

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

PRAVIN

Respondent(s)

(FOR ADMISSION and I.R. and IA No.73512/2017-CONDONATION OF DELAY
IN FILING and IA No.73518/2017-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.73516/2017-EXEMPTION FROM FILING O.T.)

Date : 03-05-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Shubhada Phaltankar, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity, fresh steps alongwith fresh
particulars have not been taken/furnished.

Registry to process the matter for listing before the
Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
3.5.2018

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